

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 103  
CP No. (IB)- 78/9/JPR/2023  
Under Section 9 of IBC, 2016

**In the matter of:**

M/s Corporate Infotech Pvt. Ltd.

...Operational Creditor

Versus

RajCOMP info Services Ltd..

... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

**Present Through Video Conferencing: -**

For the Operational Creditor : Anoop Prakash Awasthi, Adv.

For the Corporate Debtor : Umang Gupta, Adv.  
Shivalika Srivastava, Adv.

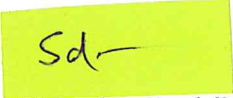
**ORDER**

Heard Mr. Anoop Prakash Awasthi, Adv. appearing for the Petitioner. Mr. Umang Gupta, Adv. appearing for the Respondent. It is submitted by learned counsel for the Respondent that reply has been filed by e-filing and copy of the same has been furnished to the learned counsel for the Petitioner. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel.

List the matter on 02.09.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 10, 2024